

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 82/TT/2022

Subject : Petition for truing up of transmission tariff for the 2014-19 tariff period and for determination of transmission tariff for the 2019-24 tariff period in respect of MSETCL owned transmission lines/system conveying electricity to other States.

Date of Hearing : **28.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Maharashtra State Electricity Transmission Company Limited (MSETCL)

Respondents : Power Grid Corporation of India Limited (PGCIL) and 4 Others

Parties Present : Shri M. Veeraragavan, Advocate, MSETCL
Shri Tushar Kanti Mohindrao, Advocate, KPTCL
Ms. Sumana Naganand, Advocate, KPTCL
Shri Arnav Khanna, Advocate, KPTCL
Shri Krupanand Daware, MSETCL

Record of Proceedings

The order in the present Petition was reserved on 29.4.2024. However, the order could not be issued prior to Shri Arun Goyal, Member, demitting the office. Accordingly, the matter is listed for the hearing today.

2. The learned counsels for the parties submitted that the pleadings had been completed in the matter, and arguments were heard, and requested the Commission to issue an order on the basis of the information already on record.

3. Considering the submissions of the learned counsels for the parties, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

